

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : Comp.Appeal/9/2024
Name of Petitioner : K C Palanisamy
&
Name of Respondent : Vs
Roc, Coimbatore
Section : Sec 252(3) of CA, 2013

ORDER

Present: Mr. Pawan Jhabakh, Ld. Counsel for Appellant.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

RoC report filed.

List the Appeal for hearing on **12.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**